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Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 7th December 1936.

No. 7888—ID/2-2-36-A.—Babu Prannath Mahanti, Deputy Magistrate and Deputy Collector on probation at the headquarters station of the district of Sambalpur, is transferred to the Bhadrak subdivision of the district of Balasore.

The 9th December 1936.

No. 7900—2C/4-24/36-A.—Mr. D. P. Sinha Sharma, I.C.S., Magistrate and Collector of Puri, is granted leave on average pay for eight months under Fundamental Rules 77 and 81, with effect from his date of relief.

The 9th December 1936.

No. 7902-A.—Mr. H. W. Alderson, Deputy Magistrate and Deputy Collector and Subdivisional Officer of the Khondmals, is granted leave for five months and nine days

with effect from the 22nd June 1936, viz., leave on average pay for four months and thirteen days out of India, Ceylon or Nepal and leave on half average pay for the remaining period under rules 284, 289 and 291 of the Bihar and Orissa Service Code.

Notification no. 771-A., dated the 23rd May 1936, is cancelled.

P. T. MANSFIELD,

Chief Secretary to Government.

The 4th December 1936

No. 7790—P2C/16/36-P.—In exercise of the powers conferred by sub-sections (1) and (2) of section 14 of the Code of Criminal Procedure, 1898 (Act V of 1898), the Governor is pleased—

(a) to confer on Babu Bidyadhar Singh of Jokilo who has been appointed to be the President of the Chaukidari Panchayat of Union no. III of Baideswar police-station in the Sadr subdivision of the district of Cuttack in place of Babu Banchhanidhi Sahu, deceased (who was appointed to be the President of the said union for a period of three years under notification no. 818-P., dated the 29th January 1935, issued by the Government of Bihar and Orissa) the powers of a Magistrate under sections 64, 127 and 128 of the said Code within the limits of the said union; and

(b) to declare that he may exercise the said powers during the unexpired portion of the period of three years ending on the 28th January 1938 for which Babu Banchhanidhi Sahu was empowered to hold the office of the President of the said Panchayat under notification no. 818-P., dated the 29th January 1935.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 10th December 1936.

No. 8018-P.—M. R. Ry. P. V. Bhas. karan Avargal, Assistant Superintendent of Police, whose services have been placed at the disposal of the Government of Orissa by the Government of Madras, is appointed to hold charge of the police work of the Rayaghada subdivision in the district of Koraput, with effect from the date he takes over charge.

The services of Mr. M. Sirajuddin, Assistant Superintendent of Police, Rayaghada, are replaced at the disposal of the Government of Madras.

P. T. MANSFIELD,

Chief Secretary to Government.

The 9th December 1936.

No. 7905—S-25/36-R.—Babu Sachidanda Misra, who is hereby appointed Settlement Officer, Gopalpur and Kotadwar, thana nos. 99 and 102 of Banki Government Estate in district Cuttack with effect from the 1st January 1937, is further appointed under section 4 of the Bengal Survey Act, 1875 (Bengal Act V of 1875), to be Superintendent of Survey in the aforesaid villages. He is also vested with the powers of a Revenue Officer under section 132 of the Orissa Tenancy Act in the said area for the purpose of revision of orders passed by the Assistant Settlement Officers subordinate to him or by himself under sections 128, 129, 130 and 131 of the aforesaid Act and with the powers under section 133 of the said Act to make corrections in the entries in the record-of-rights in the said area.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

The 5th December 1936.

No. 7825-A.—The following notification, issued by the Government of India in the Home Department, Jails Branch, is republished for general information.

P. T. MANSFIELD,

Chief Secretary to Government.

JAILS.

The 14th November 1936.

No. F.-29/22/36.—Major G. Verghese, I.M.S., is confirmed in the Bihar Jail Department, with effect from the 13th December 1935.

J. A. THORNE,

Joint Secy. to the Govt. of India.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENTS.

NOTIFICATIONS.

The 9th December 1936.

No. 8580—IE-127/36-E.—Babu Balmukunda Dora is appointed to act as District Inspector of Schools, Puri, and in class II of the Provincial Educational Service, with effect from the 17th October 1936, vice Babu Ram Chandra Ramanuj Das, on leave.

2. Notification no. 5645-E., dated the 2nd October 1936, is cancelled.

By order of the Governor,

A. F. W. DIXON,

Secretary to Government.

The 9th December 1936.

No. 8583—F.-28/36-L.S.-G.—The services of Mr. Abdul Hamid Khan, I.F.S., is replaced at the disposal of the Government of Madras, with effect from the 1st December 1936.

A. F. W. DIXON,
Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS

NOTIFICATIONS.

The 7th December 1936.

No. 7880—ID/2-2-36-A.—Babu Jagada-nanda Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector in the Bhadrak subdivision of the district of Balasore, is transferred to the headquarters station of the district of Ganjam.

The 7th December 1936.

No. 7892—ID/2-2-36-A.—Babu Durjo-dhan Mahanti, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Balasore, is transferred to the headquarters station of the district of Ganjam.

The 7th December 1936.

No. 7896—ID/2-2-36-A.—Babu Durga Charan Patnaik, Sub-Deputy Magistrate and Sub-Deputy Collector at the headquarters station of the district of Puri, is transferred to the headquarters station of the district of Ganjam.

P. T. MANSFIELD,
Chief Secretary to Government.

The 4th December 1936.

No. 7780—4P-28/36-A.—Babu Udaya-nath Patnaik, an upper division assistant in Ganjam district office, is vested with the powers of a Magistrate of the third class.

P. T. MANSFIELD,
Chief Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATIONS.

The 8th December 1936.

No. 7403-E.—Mr. K. Naziruddin, Executive Engineer, is granted leave on average pay for three weeks, with effect from the 2nd January 1937, under rule 81 of the Madras Fundamental Rules.

The 8th December 1936.

No. 7411-E.—Mr. S. Vaidyanatha Ayyar, Assistant Engineer, is appointed to hold

charge of the Ganjam Division in addition to his own duties, with effect from the date on which he takes over charge, vice Mr. K. Naziruddin, Executive Engineer, granted leave.

A. VIPAN,
Secretary to Government.

DEPARTMENT OF HEALTH AND PRISONS SERVICES.

NOTIFICATIONS.

The 5th December 1936.

No. 13368.—Dr. Banbehari Patnaik, M.B., D.P.H., School Medical Officer, Orissa, is granted leave for one month and twenty-three days on average pay with effect from 31st October 1936 to the 23rd December 1936, under rules 289 and 291 of Bihar and Orissa Service Code with permission to prefix to it the Puja holidays from 18th to 30th October 1936 and affix the Christmas and the New Year's Day holidays from 24th December 1936 to 1st January 1937.

This cancels this office notification no. 9848, dated the 12th October 1936.

The 5th December 1936.

No. 13383.—Dr. Surendra Narayan Acharya, Civil Assistant Surgeon, Sadr Hospital, Balasore, is transferred to Government Headquarters Hospital, Berhampore, vice Dr. T. S. Harinarayana Pantulu Garu reverted to Madras Presidency, with effect from the 24th November 1936, forenoon.

The 5th December 1936.

No. 13384.—Dr. David Rabindra Nath Sahu, temporary Civil Assistant Surgeon, on his first appointment in the Provincial Medical Service of the Province of Orissa, is posted to Sadr Hospital, Balasore, with effect from the 18th November 1936 afternoon, vice Dr. S. N. Acharya, transferred to Berhampore.

The 5th December 1936.

No. 13385.—Dr. Shaikh Bazley Rabbi, temporary Civil Assistant Surgeon, on his first appointment in the Provincial Medical Service of the Province of Orissa, is posted to Sambalpur Sadr Hospital, with effect from the 11th November 1936 afternoon, vice Dr. Prakash Chandra Das, re-transferred to Bihar.

G. VERGHESE, LT.-COL., L.M.S.,
*Director of Health and Prisons Services,
Orissa.*

OFFICE OF THE DIRECTOR OF PUBLIC INSTRUCTION.

NOTIFICATION.

The 26th November 1936.

No. 13-A.—Babu Gagan Chandra Das, a sub-inspector of schools in the district of Balasore, is appointed to act until further orders as Deputy Inspector of Schools, Bhadrak, with effect from the 20th November 1936, vice Mr. Sriram Chandra Mahapatra, on deputation.

H. DIPPLE,

Director of Public Instruction.

DISTRICT EDUCATIONAL COUNCIL ELECTION.

NOTIFICATION.

The 2nd December 1936.

No. 8666/36.—Under section 5 of the Madras Elementary Education Act, 1920,

ELECTION OF DISTRICT BOARD MEMBERS.

NOTIFICATION.

The 4th December 1936.

No. 1737-A₂-36-Ref.—Publication of the result under rules 10 and 34 of Part I of the Rules for the Conduct of Elections of members of the district board, Ganjam.—The persons whose names are given below have been declared elected as members, district board, Ganjam, and they will come into office on the 1st January 1937:—

No. and name, if any, of the circle.	Name of person declared elected.	Community (if the person has been declared elected for a reserved seat).
XVI Sasan Polasara ..	.. Raghunath Sahu.	
XVII Boyirani Jarada	.. Lingaraj Panigrahi.	
XIX Sumandal Mundala	.. Lingaraj Bhujabala.	
XX Balia Kanchana	.. Ananda Swami.	
XXII Khallikote ..	.. Raja Bahadur Sri Ramachandra Mardaraj Deo.	

D. VENKATASAM,

Election Officer, Kodala Taluk.

as amended by Madras Act XI of 1935 M. R. Ry. P. Narayanarao Naidu Garu has been elected by the District Educational Council, Ganjam, to be the President of the Council.

E. R. WOOD,

*Collector and Ex-officio President,
District Educational Council, Ganjam.*

TREASURY NOTICE.

The 7th/8th December 1936.

Maulavi Saiyid Wasiq Ali, Deputy Collector, Balasore, is placed in charge of Balasore Treasury, with effect from the forenoon of the 5th December 1936 and is authorised to draw bills on the other Treasuries and Banks.

L. J. LUCAS,

Collector of Balasore.